

I-9/16/2020-W&M Section
Government of India
Ministry of Consumer Affairs, Food and Public Distribution
Department of Consumer Affairs
Weights and Measures Unit

Krishi Bhawan, New Delhi-110001
Dated: 26.03.2020

To,
The Controller of Legal Metrology,
All States / UTs

Subject: Extension of a period of three months for verification and stamping of weights and measures due to the prevalent situation of COVID-19 –reg.

Sir/ Madam,

The undersigned is directed to refer to the above subject matter. Due to the prevalent condition of COVID-19, leading to the lockdown of the whole country and to prevent gathering of persons for verification & stamping purpose, extension of a period of three months (to subsequent quarter) for verification & stamping of weights and measures, where due, may be given.

2. Any additional fees payable by the users of weights and measures for re-verification, due to expiry of validity of stamp on postponement of re-verification, may be relaxed for the extended period, as above.
3. The field Officers may be advised accordingly.

Yours faithfully,



(B N Dixit)
Director of Legal Metrology
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Copy to: Industries/ Industry Associations for kind information.